

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 202 OF 2005
BEFORE THE REGISTRAR ASHOK MENON

BALUCHAMY

Appellant (s)

VERSUS

STATE BY INSPECTOR OF POLICE

Respondent(s)

(With office report)

Date: 10/03/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. V.N. Raghupathy, Adv.
Mr. M. Yogesh Kanna, Adv.

For Respondent(s)

Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Original Records are available.
Additional documents have been filed . Process of listing
the matter before the Hon'ble Court.

(ASHOK MENON)
Registrar